

Notice regarding filing of complete paper book including Trial court/appellate court's judgment as per index in Civil Cases (except in Civil Writ Petitions) while filing process fee.

Hon'ble Listing Committee comprising of Hon'ble Mr. Justice Surya Kant, Hon'ble Mr. Justice Amol Rattan Singh and Hon'ble Mr. Justice Mahavir Singh Chauhan has been pleased to order that the petitioner or the appellant, as the case may be, shall be required to hand over a complete set of paper book to the counsel opposite on the first date of appearance (except in a writ petition, where the previous practice shall continue).

Similarly, the ongoing practice of supplying grounds of appeals for effecting service on respondents shall also continue.

**Sd/-
Supdt. Civil-I**